CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

C.P. No. 674/2011 In O.A. No.3337/2002

New Delhi, this the 19th day of September, 2011

HON'BLE MRS. MEERA CHHIBBER, MEMBER (J) HON'BLE DR. A.K. MISHRA, MEMBER (A)

Dr. Lakshman Das, S/o Shri Gurmukh Singh, Aged about 64 years and R/o D-I/A-2, Hudco Place, Andrews Ganj, New Delhi and Retired as HOD, Neurosurgery from Safdarjung Hospital, M/o Health & F.W., New Delhi.

.. Applicant

(By Advocate: Shri S.S. Tiwari)

Versus

- Shri K. Chandramouli,
 Secretary,
 M/o Health & Family Welfare,
 Nirman Bhawan,
 New Delhi.
- Ms. Alka Sirohi,
 Secretary,
 Department of Personnel & Training,
 M/o Personnel, Public Grievances & Pensions,
 North Block,
 New Delhi.
 ...Respondents

(By Advocate: Shri V.S.R. Krishna)

ORDER (ORAL)

Mrs. Meera Chhibber, Member (J)

CP was filed alleging disobedience of the order dated 03.10.2003 passed in O.A. No.3337/2002 and order dated 16.09.2010 passed in Writ Petition No.12554/2004 by the Hon'ble High Court of Delhi. However, counsel for the respondents has entered appearance and stated that the above orders have been stayed by the Hon'ble Supreme Court



vide order dated 25.04.2011 in CC No.6879/2011. Copy of the same is given to the counsel for the applicant and also taken on record.

2. In view of above, nothing more survives in this CP. The same is accordingly dropped. Notices are discharged. However, liberty is given to the applicant to revive the same, if occasion so arises.

(DR. A.K. MISHRA)

(MRS. MEERA CHHIBBER MEMBER (J)

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